

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

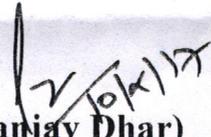
Subject: Instructions to Drivers of the High Court.

CIRCULAR

No: 61

Dated: 10/10/2017

It is impressed upon all the drivers of the High Court to avoid reckless driving and wear seat belts while driving. The drivers are further directed to check fitness of the vehicles and undergo medical examination before proceeding for long journeys. Any deviation from this circular shall be viewed seriously and disciplinary action under rules shall follow.

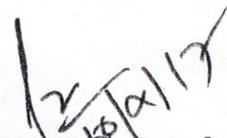

(Sanjay Dhar)
Registrar General

No: 25205-33/RG

Dated: 10/10/2017

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
- 4-5. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
- 6-7. Joint Registrar (Protocol) Srinagar/Jammu with the request to bring this circular to the notice of all the drivers of the High Court.
8. Incharge NIC for uploading the same on official website of the High Court of J&K.
9. Office file.


Registrar General